

ITEM NO.30

COURT NO.3

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 33541/2025
[Arising out of impugned final judgment and order dated 17-05-2024
in CC No. 17/2021 passed by the High Court of Judicature at
Allahabad]

STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

PREM SINGH PRAJAPATI & ANR.

Respondent(s)

IA No. 156868/2025 - CONDONATION OF DELAY IN FILING
IA No. 156869/2025 - EXEMPTION FROM FILING O.T.

Date : 15-07-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH
HON'BLE MR. JUSTICE SANDEEP MEHTA

For Petitioner(s) :

Mr. Rajat Singh, AOR
Mr. Sarthak Chandra, Adv.

For Respondent(s) :

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Issue notice.

Tag with Criminal Appeal Nos. 5471-72 of 2024.

(SONIA BHASIN)
ASSISTANT REGISTRAR-CUM-PS

(RANJANA SHAILEY)
ASSISTANT REGISTRAR